GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 3522 TO BE ANSWERED ON THE 3rd April 2023

STATUS OF GREENFIELD AIRPORTS IN THE COUNTRY

3522. SHRI SANJAY RAUT

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of per annum terminal/traffic capacity against the demand at all the airports at present in the country, State/UT-wise;
- (b) whether Government has granted in-principle approval for setting up of new Greenfield airports across the country to meet the demands and if so, the present status of these airports, State/UT-wise;
- (c) whether Government has not been able to achieve the target of setting up Greenfield airports across the country and if so, the details thereof and the reasons therefor; and
- (d) the other steps taken by Government to complete the construction of under constructed Greenfield airports in a time bound manner?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

- (a): The capacity at terminals available at all Indian airports is approximately 453 million passengers per annum (MPPA). The State / UT-wise present capacity and passenger handled during the year 2021-22 is given at Annexure.
- (b) to (d): Gol has accorded 'In-Principle' approval for setting up of 21 new Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi,

Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Hollongi (Itanagar) in Arunachal Pradesh across the country.

Out of these, 11 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa and Shivamogga have been operationalised.

As per the Greenfield Airports Policy, 2008, the responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent). The timelines for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.

Annexure

Statement referred in reply to part (a) of Rajya Sabha Question No. 3522 dated 03.04.2023

State/ UT	Approx. CAPACITY (in Million Passengers Per Annum - MPPA)	Approx. PASSENGER Handled 2021-22 (in MPPA)
A & N ISLAND	0.70	0.76
ANDHRA PRADESH	10.07	3.15
ARUNACHAL PRADESH	1.20	0.01
ASSAM	6.87	4.13
BIHAR	3.65	3.63
CHANDIGARH	6.00	2.29
CHHATISHGARH	2.55	1.41
DAMAN & DIU	0.11	0.03
DELHI	75.02	39.34
GOA	15.70	5.24
GUJARAT	16.38	7.82
HIMACHAL PRADESH	0.51	0.15
JAMMU KASHMIR	5.60	4.43
LADAKH	0.48	1.05
JHARKHAND	3.70	1.72
KARNATAKA	56.62	18.04
KERALA	45.10	8.85
LAKSHDWEEP ISLAND	0.05	0.03
MADHYA PRADESH	8.75	2.83
MAHARASHTRA	74.57	27.61
MANIPUR	1.39	0.81
MEGHALAYA	0.50	0.06
NAGALAND	0.70	0.21
ORISSA	4.80	2.40
PONDICHERY	0.12	0.00
PUNJAB	4.35	1.40
RAJASTHAN	8.00	4.87
SIKKIM	0.30	0.04
TAMIL NADU	31.15	12.19
TELANGANA	21.00	12.43
TRIPURA	3.00	0.90
UTTAR PRADESH	11.84	6.44
UTTRAKHAND	2.54	0.94
WEST BENGAL	29.81	13.46
TOTAL	453.13	188.67
